

ORISSA ACT 2 OF 2001
THE ORISSA APPROPRIATION ACT, 2001

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2. In section 6 of the Orissa Education Act, 1969, in sub-section (a) —

(a) for the word "five years", the words "seven years" shall be substituted; and

(b) for the proviso, the following proviso shall be substituted, namely:—

"Provided that any private educational institution which has received temporary recognition for a period of five years or more prior to the commencement of the Orissa Education (Amendment) Act, 2000, but has not been recognised, may be granted temporary recognition for a period not exceeding one year at a time and two years in the aggregate after such commencement so as to enable the institution to fulfil all the conditions for recognition."

*For the Bill, see Orissa Gazette, Extraordinary, dated the 15th December 2000 (No. 1765)

ORISSA ACT 2 OF 2001

* THE ORISSA APPROPRIATION ACT, 2001

[Received the assent of the Governor on the 1st April 2001, first published in an extraordinary issue of the Orissa Gazette, dated the 7th April, 2001 (No. 571)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR, 2001-2002

Be it enacted by the Legislature of the State of Orissa in the Fifty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Orissa Appropriation Act, 2001.

Issue of Rs. 15132, 09,63,000 out of the Consolidated Fund of the State of Orissa for the Financial year, 2001-2002.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of fifteen thousand one hundred thirty-two crores, nine lakhs and sixty-three thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2001-2002 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

*For the Bill see Orissa Gazette, Extraordinary, dated the 30th March, 2001 (No. 514)

Sl. No.	Description	Revenue	Capital
1.	Expenditure relating to the Home Department	27,52,86,000	17,92,87,000
2.	Expenditure relating to the Commerce Department	200,83,71,000	88,83,87,000
3.	Expenditure relating to the Works Department	10,17,88,000	13,81,000
4.	Expenditure relating to the Orissa Legislative Assembly	84,12,84,000	54,12,84,000
5.	Expenditure relating to the Food Supplies and Consumer Welfare Department	1301,98,17,000	4,13,22,000
6.	Expenditure relating to the School and Mass Education Department	282,93,87,000	8,41,24,000
7.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department	8,41,24,000	8,41,24,000

THE SCHEDULE
(See Sections 2 and 3)

(1)	(2)	(3)		
		Sums not exceeding		
No. of Vote	Services and purposes	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1.	Expenditure relating to the Home Department,	Revenue .. 489,14,51,000	7,86,43,000	497,00,94,000
		Capital .. 20,33,77,000	..	20,33,77,000
2.	Expenditure relating to the General Administration Department.	Revenue .. 22,99,59,000	2,49,69,000	25,49,28,000
		Capital .. 1,05,89,000	..	1,05,89,000
3.	Expenditure relating to the Revenue Department.	Revenue .. 678,49,14,000	149,95,00, 00	828,44,14,000
		Capital .. 30,01,000	..	30,01,000
4.	Expenditure relating to the Law Department.	Revenue .. 31,61,01,000	..	31,61,01,000
5.	Expenditure relating to the Finance Department,	Revenue .. 1455,53,97,000	1,000	1455,53,98,000
		Capital .. 276,58,27,000	..	276,58,27,000
6.	Expenditure relating to the Commerce Department.	Revenue .. 27,72,86,000	30,000	27,73,16,000
		Capital .. 1,79,87,000	..	1,79,87,000
7.	Expenditure relating to the Works Department.	Revenue .. 200,83,71,000	1,40,73,000	202,24,44,000
		Capital .. 88,83,87,000	5,01,000	88,88,88,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue .. 10,17,59,000	13,61,000	10,31,20,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue .. 54,12,64,000	..	54,12,64,000
		Capital .. 42,000	..	42,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue .. 1301,39,17,000	2,50,000	1301,41,67,000
		Capital .. 4,13,22,000	..	4,13,22,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and Backward Classes Development Department.	Revenue .. 266,93,57,000	..	266,93,57,000
		Capital .. 8,41,24,000	..	8,41,24,000

(1) No. of Vote	(2) Services and purposes	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue 518,08,03,000 Capital 65,85,37,000	2,50,000 ..	518,10,53,000 65,85,37,000
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue 256,69,63,000 Capital 41,12,91,000	1,00,000 ..	256,70,63,000 41,12,91,000
14.	Expenditure relating to the Labour and Employment Department.	Revenue 25,51,40,000	..	25,51,40,000
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue 4,50,24,000	..	4,50,24,000
16.	Expenditure relating to the Planning and Co-ordination Department.	Revenue 117,74,77,000	..	117,74,77,000
17.	Expenditure relating to the Panchayat Raj Department.	Revenue 317,47,70,000 Capital 13,82,45,000	43,07,000 ..	317,90,77,000 13,82,45,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue 66,68,000	..	66,68,000
19.	Expenditure relating to the Industries Department.	Revenue 113,38,57,000 Capital 2,36,66,000	113,38,57,000 2,36,66,000
20.	Expenditure relating to the Water Resources Department.	Revenue 177,05,20,000 Capital 587,90,65,000	.. 21,37,000	177,05,20,000 588,12,02,000
21.	Expenditure relating to the Transport Department.	Revenue 11,11,39,000	2,50,000	11,13,89,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue 109,14,76,000 Capital 113,07,38,000	109,14,76,000 113,07,38,000
23.	Expenditure relating to the Agriculture Department.	Revenue 210,42,62,000 Capital 5,00,58,000	76,000 ..	210,43,38,000 5,00,58,000

(1)	(2)	(3)		(4)
No. of Vote	Services and purposes	Sums not exceeding Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
24.	Expenditure relating to the Steel and Mines Department.	Revenue 12,18,80,000 Capital 11,41,000	..	12,18,80,000 11,41,000
25.	Expenditure relating to the Information and Public Relations Department.	Revenue 11,0,527,000	..	11,05,27,000
26.	Expenditure relating to the Excise Department.	Revenue 11,06,36,000	..	11,06,36,000
27.	Expenditure relating to the Science and Technology Department.	Revenue 3,24,28,000	..	3,24,28,000
28.	Expenditure relating to the Rural Development Department.	Revenue 185,57,90,000 Capital 172,03,71,000	2,00,000 10,00,000	185,59,90,000 172,13,71,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue 7,32,29,000	1,97,43,000	2,29,72,000
30.	Expenditure relating to the Energy Department.	Revenue 4,64,55,000 Capital 431,19,50,000	81,56,000 ..	5,46,11,000 431,19,50,000
31.	Expenditure relating to the Textile and Handloom Department.	Revenue 44,72,81,000 Capital 67,66,000	..	44,72,81,000 67,66,000
32.	Expenditure relating to the Tourism and Culture Department.	Revenue 15,32,65,000 Capital 1,28,79,000	..	15,32,65,000 1,28,79,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue 1,09,85,06,000 Capital 1,47,17,000	..	1,09,85,06,000 1,47,17,000
34.	Expenditure relating to the Co-operation Department.	Revenue 39,74,74,000 Capital 5,99,00,000	..	39,74,74,000 5,99,00,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue 40,63,21,000	..	40,63,21,000

(1) No. of Vote	(2) Services and purposes	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
Rs.		Rs.	Rs.	Rs.
18,80,000	36. Expenditure relating to the Women and Child Development Department.	Revenue 245,64,05,000	50,000	245,64,55,000
11,41,000		Capital 2,00,000	...	2,00,000
05,27,000	37. Expenditure relating to the Information Technology Department.	Revenue 4,64,10,000	...	4,64,10,000
		Capital 12,000	...	12,000
06,36,000	38. Expenditure relating to the Higher Education Department.	Revenue 216,06,94,000	1,00,000	216,07,94,000
24,28,000		Capital 1,42,91,000	...	1,42,91,000
	Appropriation for Reduction or Avoidance Debt.	Revenue ...	7,24,000	7,24,000
5,59,90,000	Interest Payment ..	Revenue ..	3019,88,00,000	3019,88,00,000
2,13,71,000	Internal Debt of the State Government.	Capital ..	2180,62,41,000	2180,62,41,000
2,29,72,000	Loans and Advances from Central Government.	Capital ..	568,58,42,000	568,58,42,000
1,72,81,000	Total } Revenue Account ...	7352,51,76,000	3185,15,83,000	10537,67,59,000
67,66,000		Capital Account ...	1844,84,83,000	2749,57,21,000
5,32,65,000	Grand Total	9197,36,59,000	5934,73,04,000	15132,09,63,000